F.No.A-32012/08/2017-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

BY SPEED POST/FAX
TIME BOND

North Block, New Delhi,
Dated the 3rd January, 2019

To,

1. The Chief Commissioner of Central Goods & Services Tax (Bhopal Zone), 48, Administrative area, Arera Hills, Hoshangabad Road, Bhopal (M.P.)-462011.
2. The Chief Commissioner of Central Goods & Services Tax (Bhubaneswar Zone), C.R. Building, Rajaswa Vihar, Bhubaneswar-751007.
3. The Commissioner of Central Bureau of Narcotics, 19, the Mall road, Morar, Gwalior (M.P.)-474006
4. The Chief Commissioner of Central Goods & Services Tax (Chandigarh Zone), C.R. Building, Plot No.19-A, Sector-17-C, Chandigarh-160017.
5. The Principal Chief Commissioner of Central Goods & Services Tax (Chennai Zone), 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai-600034.
6. The Chief Commissioner of Central Goods & Services Tax (Cochin Zone), C.R. Building, I.S. Press Road, Ernakulam, Cochin-682018.
8. The Director General, Directorate General of Performance Management Customs, Central Excise and Service Tax, 5th & 6th Floor, Drum Shape Building, I.P. Bhawan, I.P. Estate, New Delhi-110002.
9. The Chief Commissioner of Central Goods & Services Tax (Hyderabad Zone), GST Bhavan, L.B. Stadium Road, Basheer Bagh, Hyderabad-500004.
10. The Chief Commissioner of Central Goods & Services Tax (Jaipur Zone), New Central Revenue Building, Statue Circle, C-Scheme Jaipur-302005.
11. The Principal Chief Commissioner of Central Goods & Services Tax (Kolkata Zone), 2nd Floor, GST Bhavan, 180, Shanti Pally, R.B. Connector, Kolkata-700107.
14. Chief Commissioner of Central Goods & Service Tax, (Shillong Zone), North Eastern, 3rd Floor, Crescens Building, M.G. Road, Shillong-793001
15. Chief Commissioner of Central Goods & Service Tax, (Vadodara Zone), 2nd Floor, Central Excise Building, Race Course Circle, Vadodara-390007

Subject: Promotion to the grade of Chief Accounts Officer (Central GST & Directorates)- Holding of DPC for the vacancy year 2014-15, 2015-16, 2016-17 and 2017-18-regarding.

Sir,

received in the Board have been scrutinized and some shortcomings found. Further, it is informed that in order to take into account vacancies, which may occur on account of empanelment of officer against the reported year wise vacancies and his retiring during subsequent vacancy years, some additional officers have come under zone of consideration, against such anticipated vacancies. Details of the requisite documents/shortcomings in their respect and also the shortcoming noted in the documents received are given in Annexure-1 enclosed.

2. You are requested to expedite the requisite documents as detailed in Annexure-1, to the Board by 15.01.2019 positively.

Encl: As above.

Yours faithfully,

(A. K. Qasim)
Director (Ad.IIA & B)
Tele: 011-23095530